

by the party no action has been taken to forfeit the deposit furnished by the party;

(c) if so, what are the reasons therefor; and

(d) what action has been taken/proposed to be taken by Government for the irregularities committed in awarding the contract causing huge losses to the NCCF?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) and (b) National Co-operative Consumers' Federation of India Limited has reported that for the disposal of imported dry dates a Sub-Committee of the Board of Directors was constituted and accordingly to the decision of the Sub-Committee tender notices were published in October and November, 1985 inviting the offers for disposal of dry dates by way of country-wise publicity. Since there was no adequate response for purchases through the tenders, the Sub-Committee after survey of the market condition decided to sell the balance stock of 2000 mts. to M/s. Vinod Kumar Ved Prakash after protracted negotiation and obtaining a deposit of Rs. 5 lakhs from the party. After the expiry of the agreed period for lifting on 1.11.86, NCCF has issued legal notice to the party demanding damages apart from holding back the deposit of the party and informed the party that disposal of unlifted stock would be done at the risk and consequences of the party.

(c) and (d) Do not arise.

Repairs by DDA

3381. DR. BAPU KALDATE: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the answer to Starred Question 73 and Unstarred Question 1514 given in the Rajya Sabha on the 25th April, 1986 and the 9th May, 1986 and state:

(a) whether the repairs of LIG and MIG flats in Ashok Vihar, Phase III, Delhi as initiated by the DDA have since been carried out;

(b) whether it is a fact that incorrect reports were filed by the Engineers against the tenants concerned;

(c) if so, what are the details thereto; and

(d) what action has been taken against the concerned Engineers who certified the flats as fit for human habitation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Most of the repairs taken up by the DDA in the LIG/MIG flats in Ashok Vihar, Phase-III, Pocket-B have been completed. Rest of the work is in progress

(b) No, Sir.

(c) and (d) Do not arise.

3382. [Transferred to the 2nd December, 1986].

अफीम का नशा करने वाले लोगों के लिये शिविरों का आयोजन

3383. श्री शरद यादव : क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि उत्तर प्रदेश, मध्य प्रदेश और राजस्थान में अफीम खाने की लत तीव्रता से बढ़ रही है यदि हाँ, तो नशे की लत कहां-कहां पर आमतौर पर पायी जाती है तथा उससे अनुमानतः कितने लोग प्रत्येक राज्य में ग्रस्त हैं ;

(ख) क्या यह भी सच है कि मध्य प्रदेश के भिण्ड जिले में कुछ सामाजिक संस्थाओं एवं डाक्टरों ने अफीम खाने की इस लत को छुड़ाने के लिए शिविर आयोजित किये हैं और इसके कैसे परिणाम निकले हैं तथा ऐसे कार्यों में लोगों संस्थाओं और डाक्टरों के संबंध में ब्यौरा क्या है ;